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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**NEW DELHI**

OA NO. 797/2024

In the matter of

Gautam

Applicant

versus

State of Uttar Pradesh & Ors


Respondents

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New Delhi
21.02.2025

Filed by:

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Amicus Curie
Off; 17, Central Lane,
Bengali Market,
New Delhi- 110001
9811894060, rkhuranalegal@gmail.com

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Gautam

Applicant

versus

State of Uttar Pradesh & Ors

Respondents

STATUS REPORT ON BEHALF OF AMICUS CURIE

1. That the present Letter petition has been registered Suo Moto by the Hon'ble Tribunal wherein the Applicant has alleged causing of air and water pollution and discharge of toxic gases and pollutants by the units situated at District Muzaffar Nagar Uttar Pradesh and mentioned in the OA.
2. That after going through the significant environment issues involved in the case, the Hon'ble Tribunal vide Order dated 17.12.2024 was pleased to appoint the undersigned as Amicus Curie in the present matter to assist the Hon'ble Tribunal.
3. That relevant portion of Order dated 17.12.2024 is reproduced below:

" 4. In view of the significant environmental issues involved in the case involved in the case Mr. Rahul Khurana Advocate (Enrollment No.D/2183/2008) is appointed as Amicus Curiae also to assist this Tribunal in just and proper adjudication of the matter."
4. That in furtherance of the same the undersigned visited units named in the OA on 08.02.2025 alongwith UPPCB officials namely Mr Manish Diwakar and Mr Ravish Pratap. The status report with respect to the industries visited by undersigned is as follows:

M/S. TEHRI PULP AND PAPER LTD.

The Unit has One multi fuel based Boiler with stated capacity of 52 TPD with RDF, rice husk, Baggase, Coal etc used as fuel.

The purported RDF was rather unsegregated MSW. Therefore, there was foul smell near RDF in form of mixed solid waste. The 2 trommel machines were found. However, the trommel machines were not operational at the time of visit.

The MSW was stated to be sourced from Bhalswa, Gazipur landfill Delhi. And the fly ash generated is stated to be sent to Nuvoco Cement Plant, Chittorgarh.

Turbine of 8MW was installed.



TEHRI PULP AND PAPER LIMITED UNIT-I
 Address : 9th Km. Stone, Bhopal Road, Muzaffarnagar (U.P.) INDIA 251001
 GSTIN : 09AACT0285B1Z0
HAZARDOUS WASTE (MANAGEMENT, HANDLING & TRANSBOUNDARY MOVEMENT) RULES 2016
 AUTHORIZATION ON - 17.15.2022 DATE - 03.08.2022 VALIDITY DATE - 02.08.2027

Category of Hazardous Wastes per the Schedules I, II and III of these rules	Authorized mode of disposal or recycling/Utilization or co-processing etc.	Quantity (ton/annum) or utilization or co-processing etc.
As per Schedule - I Cat E.1 Used or Spent Oil Cat 3.1 (Contaminated Cotton Rags or other Cleaning Materials) Cat 3.2 (Contaminated Sludge) Cat 3.3 (Barrels/Containers/Liners Cans associated with Hazardous Chemicals/Wastes)	Disposal through TSDS	375 Kg/Annum 125 Kg/Annum 3000 Kg/Annum 1500 Kg/Annum

PARAMETERS OF EFFLUENT
 pH 6-9, COD <200mg/l, BOD <100mg/l
PARAMETERS OF EMISSION
 SO₂ <100mg/N m³, TSS <100mg/l, TDS <1600mg/l, OIL & GREASE <10 mg/l

TEHRI PULP AND PAPER LIMITED
 9th Km. Stone, Bhopal Road, Muzaffarnagar - 251001

UNIT-I	UNIT-II
CTO NO. 883/2011 DT. 18.12.2019 INDUSTRY: PULP & PAPER PRODUCTION CAP: 2000TPD FOR CONSUMPTION UNIT INDUS. CODE: 1810 K10 EFFLUENT DISCHARGE UNIT INDUS. CODE: 1810 K10 OCCUP. RESTRICTIONS & MONITORING DATE: 15.03.2022 PH: 6-9 COD: 200 mg/l BOD: 100 mg/l TSS: 100 mg/l TDS: 1600 mg/l OIL & GREASE: 10 mg/l SULPHUR DIOXIDE: 10 mg/l FUEL: COAL, BROWN EMISSION QUALITY SO ₂ : 100 mg/N m ³ TSS: 100 mg/l TDS: 1600 mg/l	CTO NO. 134/2011 DT. 15.03.2022 INDUSTRY: PULP & PAPER PRODUCTION CAP: 3000TPD FOR CONSUMPTION UNIT INDUS. CODE: 1810 K10 EFFLUENT DISCHARGE UNIT INDUS. CODE: 1810 K10 OCCUP. RESTRICTIONS & MONITORING DATE: 15.03.2022 PH: 6-9 COD: 200 mg/l BOD: 100 mg/l TSS: 100 mg/l TDS: 1600 mg/l OIL & GREASE: 10 mg/l SULPHUR DIOXIDE: 10 mg/l FUEL: COAL, BROWN EMISSION QUALITY SO ₂ : 100 mg/N m ³ TSS: 100 mg/l TDS: 1600 mg/l


TEHRI PULP & PAPER LIMITED UNIT-II
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As per Schedule - I Cat E.1 Used or Spent Oil Cat 3.1 (Contaminated Cotton Rags or other Cleaning Materials) Cat 3.2 (Contaminated Sludge) Cat 3.3 (Barrels/Containers/Liners Cans associated with Hazardous Chemicals/Wastes)	Disposal through TSDS	500 Kg/Annum 175 Kg/Annum 5000 Kg/Annum 2000 Kg/Annum


PARAMETERS OF EFFLUENT
 pH 6-9, COD <200mg/l, BOD <100mg/l
PARAMETERS OF EMISSION
 SO₂ <100mg/N m³, TSS <100mg/l, TDS <1600mg/l, OIL & GREASE <10 mg/l





Solid Waste- unsegregated. 




Baggase and Rice Husk 



Non-functional Trommel





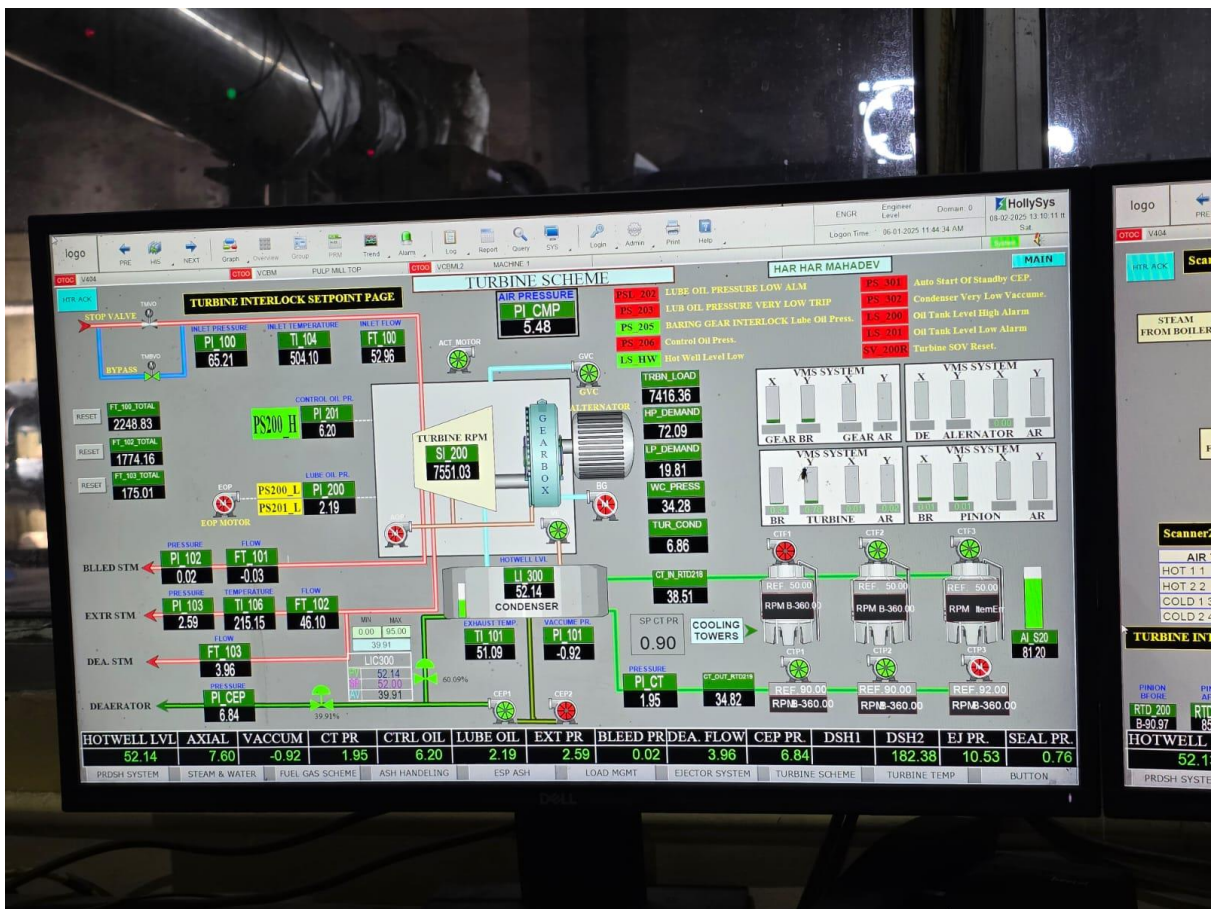
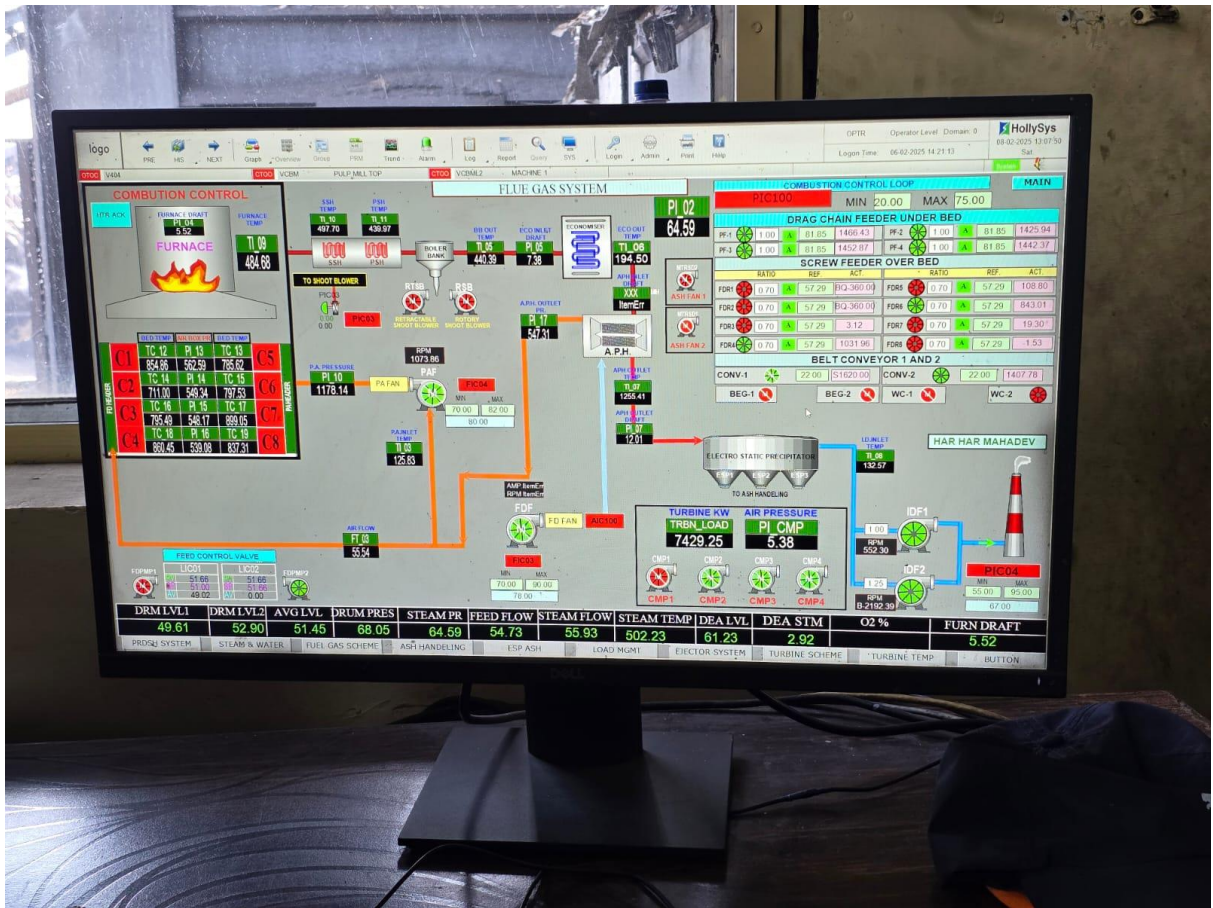
Stairs leading to Boiler 

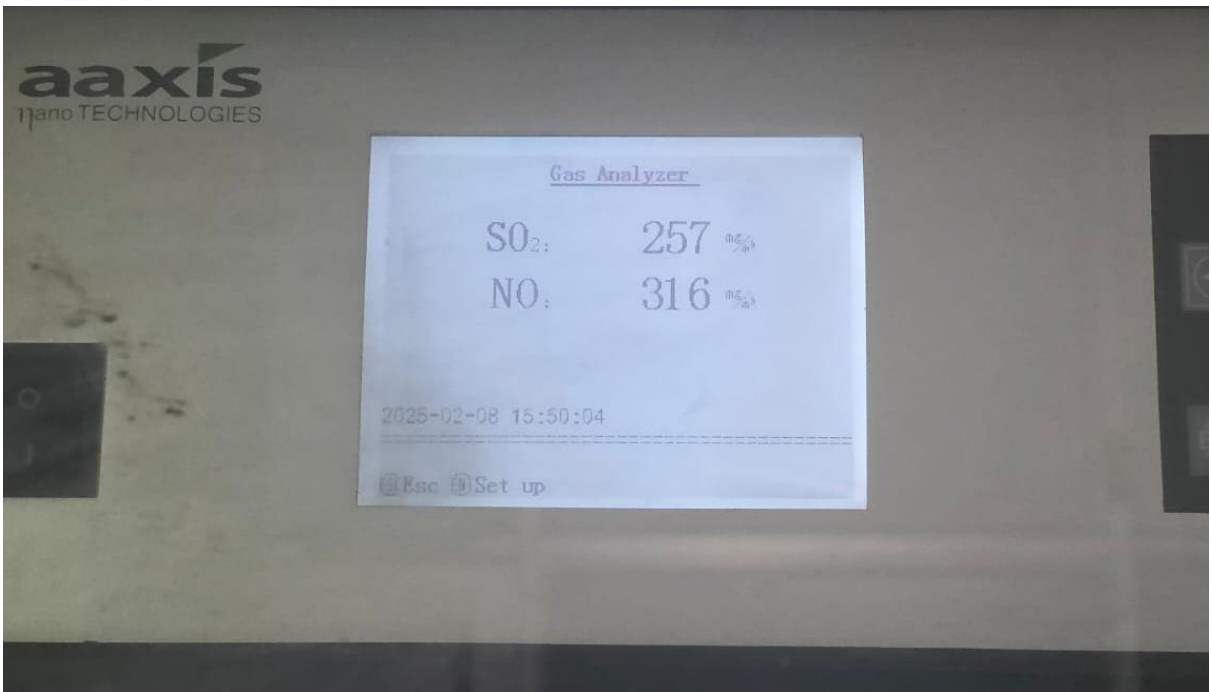


No cleanliness around the premises.



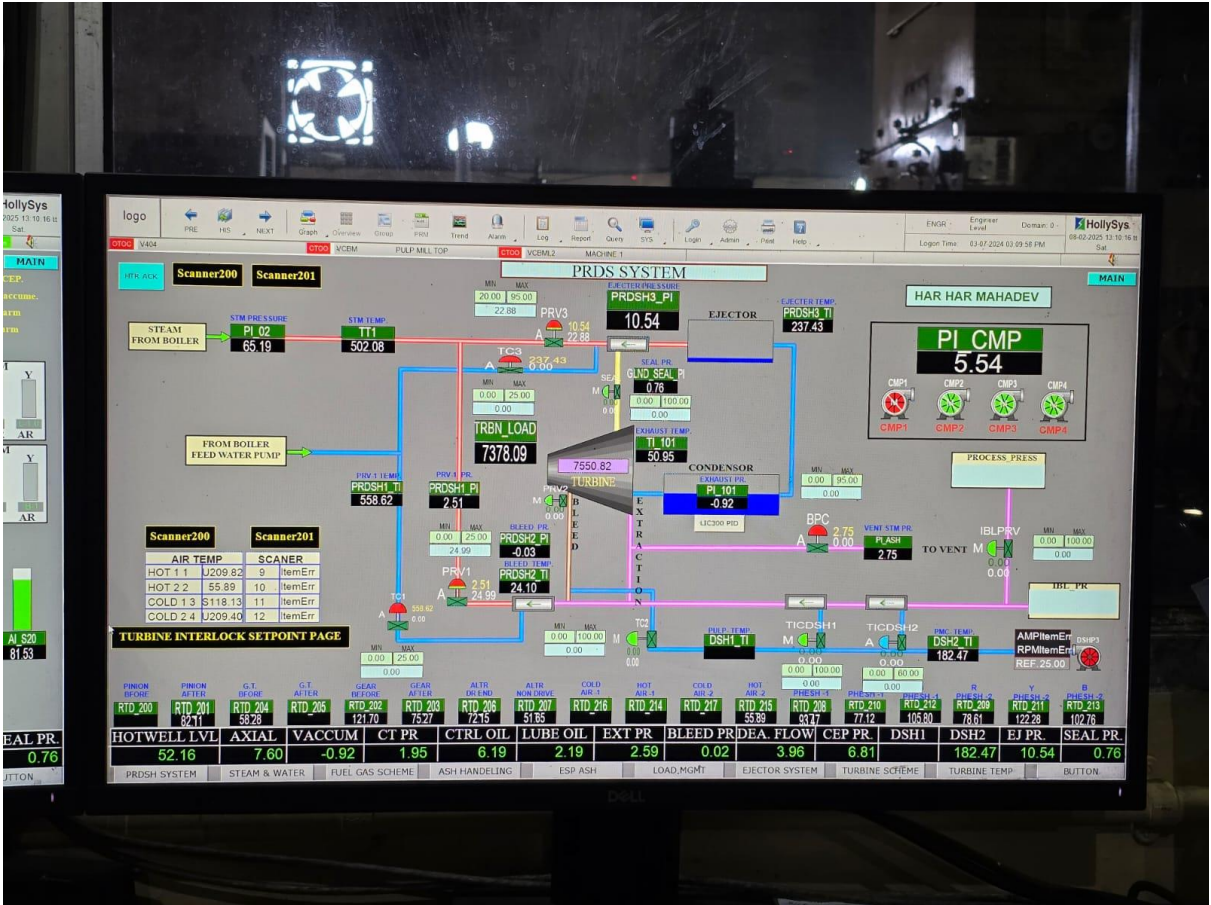
Near the Boiler ↑





SPM Monitoring and NOx and SOx monitoring












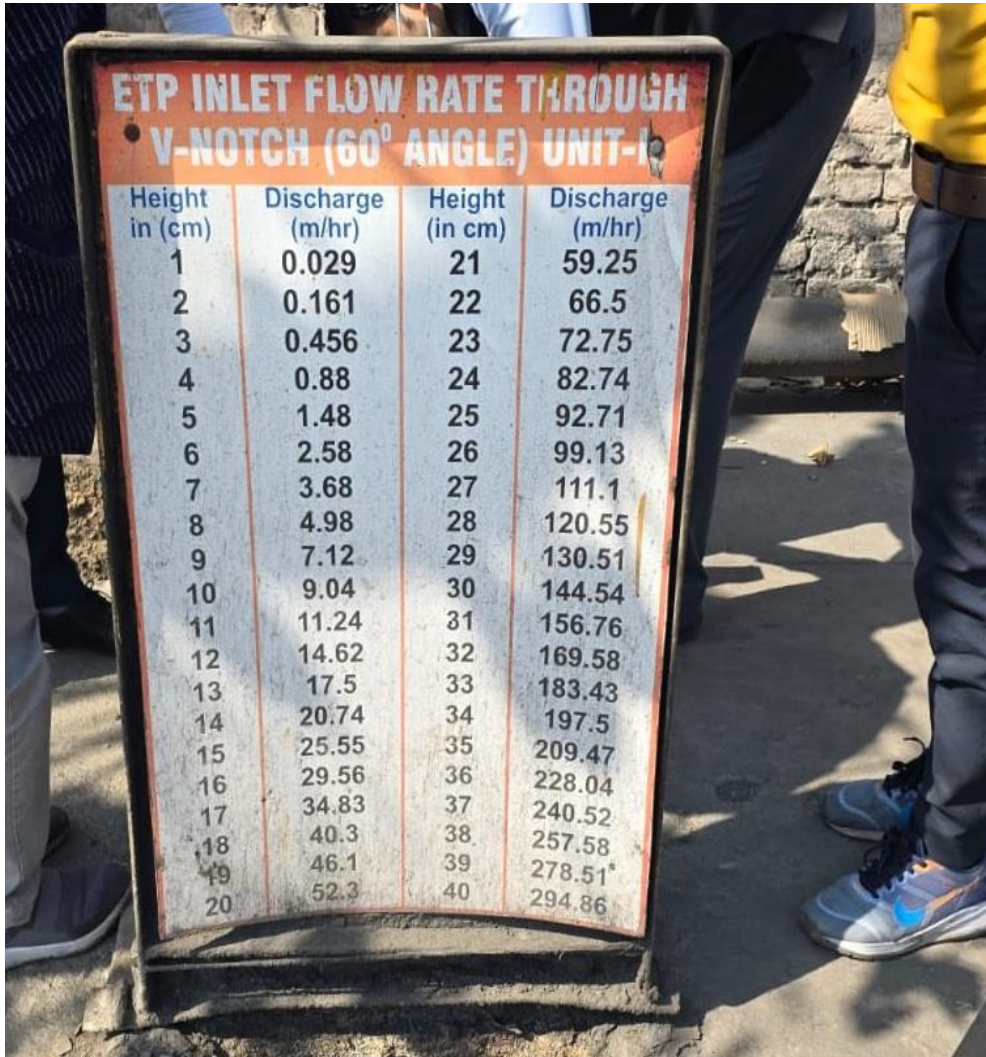
Electro Static Precipitators 



The Unit has 2 ETP stated to be of 2000 KLD each (Unit I and Unit II)

The inlet of both ETP has V notch method to measure the flow.

The Unit is not ZLD and discharges its treated Effluent in Dhandhera drain.



Height in (cm)	Discharge (m/hr)	Height (in cm)	Discharge (m/hr)
1	0.029	21	59.25
2	0.161	22	66.5
3	0.456	23	72.75
4	0.88	24	82.74
5	1.48	25	92.71
6	2.58	26	99.13
7	3.68	27	111.1
8	4.98	28	120.55
9	7.12	29	130.51
10	9.04	30	144.54
11	11.24	31	156.76
12	14.62	32	169.58
13	17.5	33	183.43
14	20.74	34	197.5
15	25.55	35	209.47
16	29.56	36	228.04
17	34.83	37	240.52
18	40.3	38	257.58
19	46.1	39	278.51*
20	52.3	40	294.86





Screening



Aeration Tank







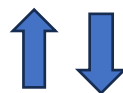






Tube Settler not in operation.

So dirty water/old effluent is stagnating.





Final Outlet Unit 1. 




Final Outlet Unit 2. 



Discharge outside the boundary.





Discharge outside the boundary. 

M/S. SHREE BHAGESHWARI PAPERS PVT. LTD

The Unit was having one Boiler with stated capacity of 36 TPD. The Boiler is Multi fuel based and using Coal, Baggase and RDF as fuel.

The RDF is stated to be procured from Bhalswa, Delhi through contractor namely Alfa Therm.

The so called RDF is mixed solid waste. Further, labour was also found doing manual segregation of bricks and heavy objects from the waste lying at the premises. On asking the quantity of the RDF/mixed waste lying currently, it was told that 800 Tons lying at any point of time.









Manual Segregation by labour





Baggase

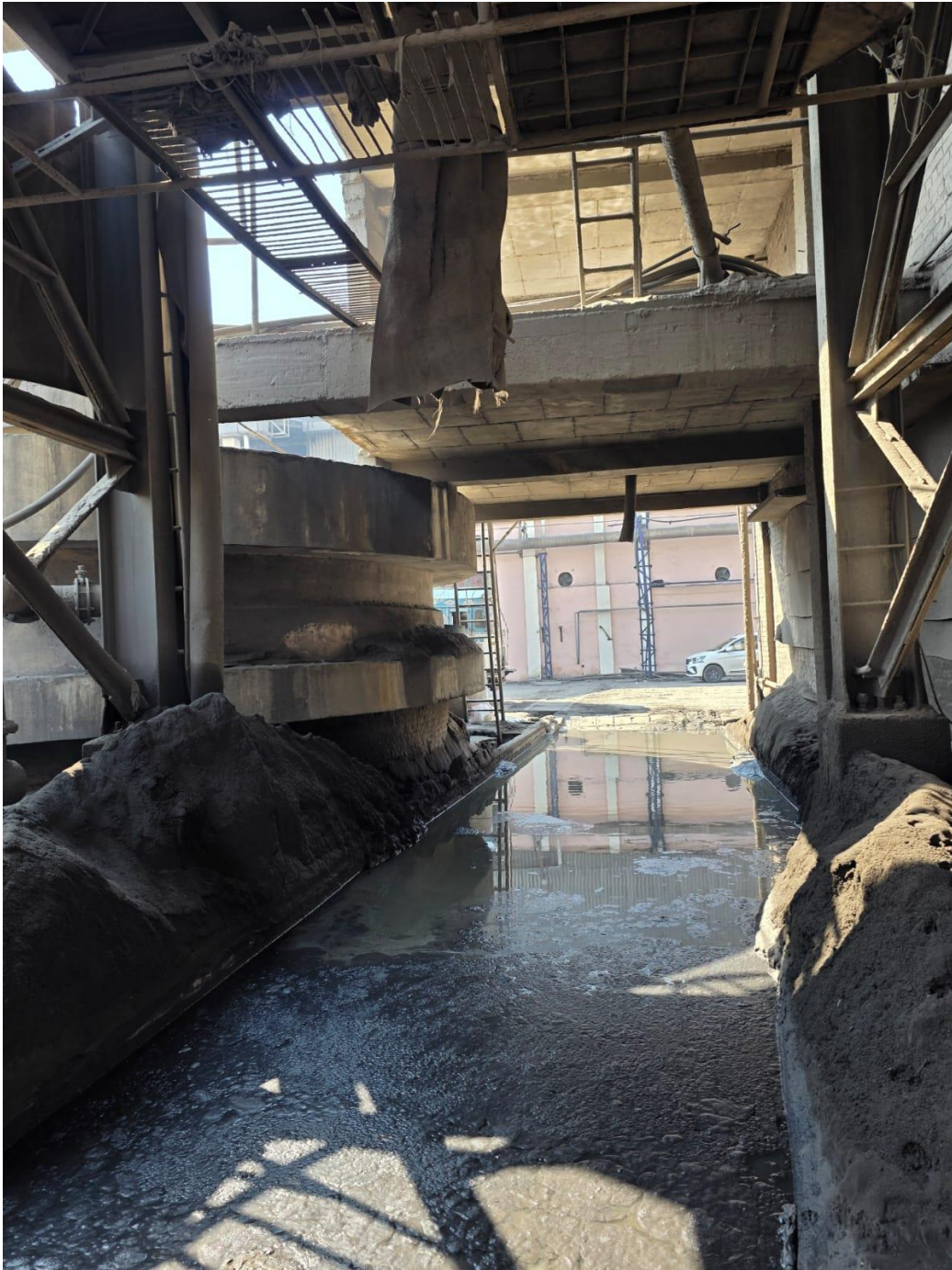


Conveyor Belt





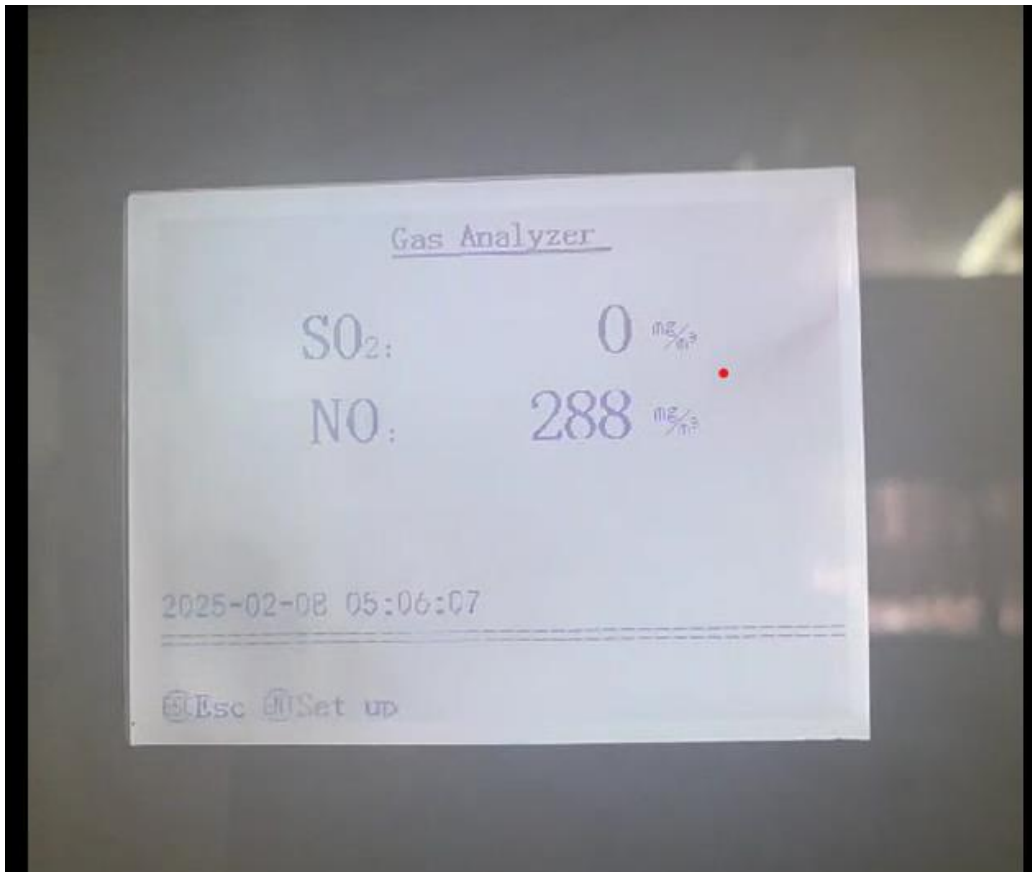






The fly ash collection point was found cleaned with water.





Online Emission Monitoring



Stack of Boiler

Two ETP were found stated to be of capacity 2200 KLD and 1700 KLD.



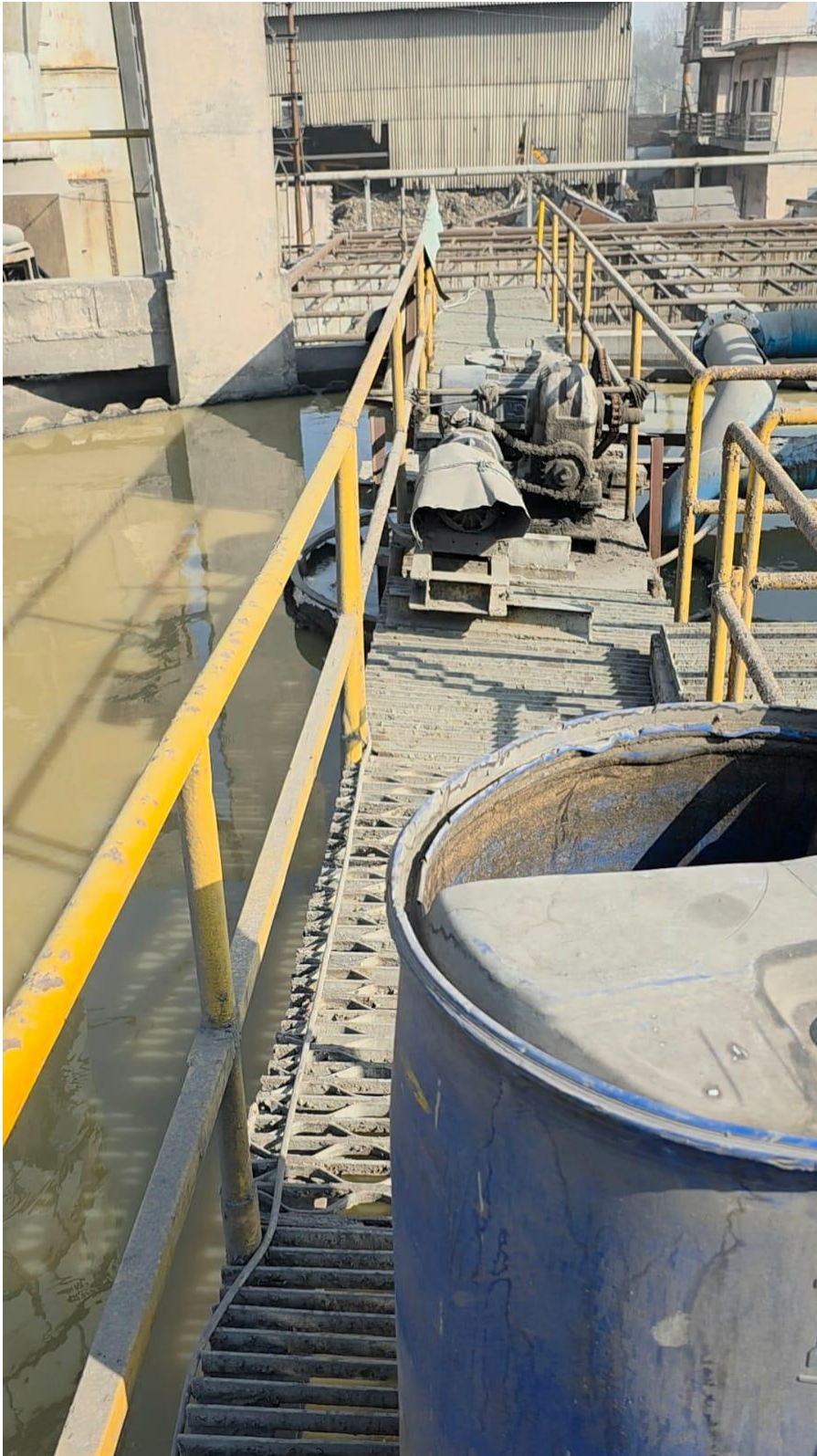
Inlet of unit-1.



Equalisation Tank

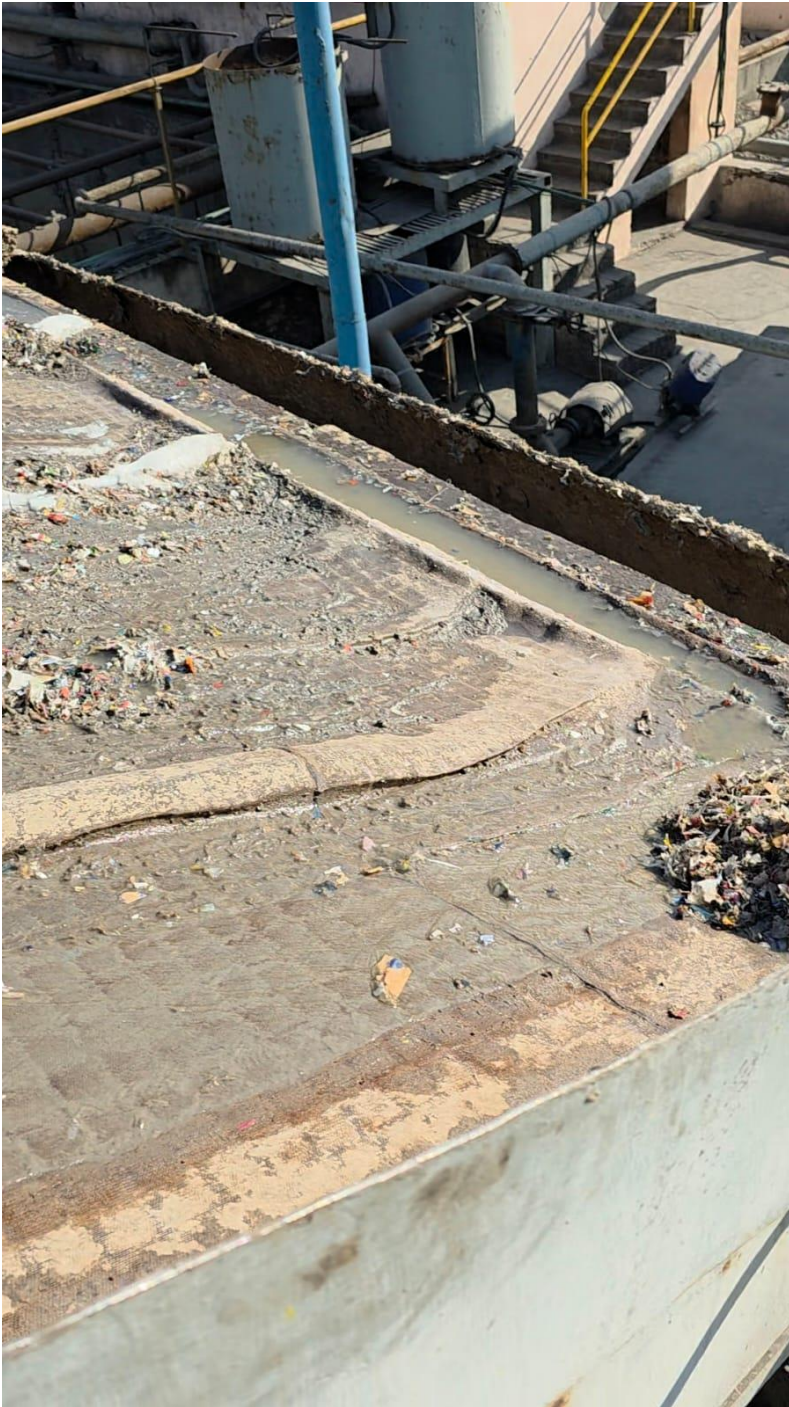


Primary Clarifier

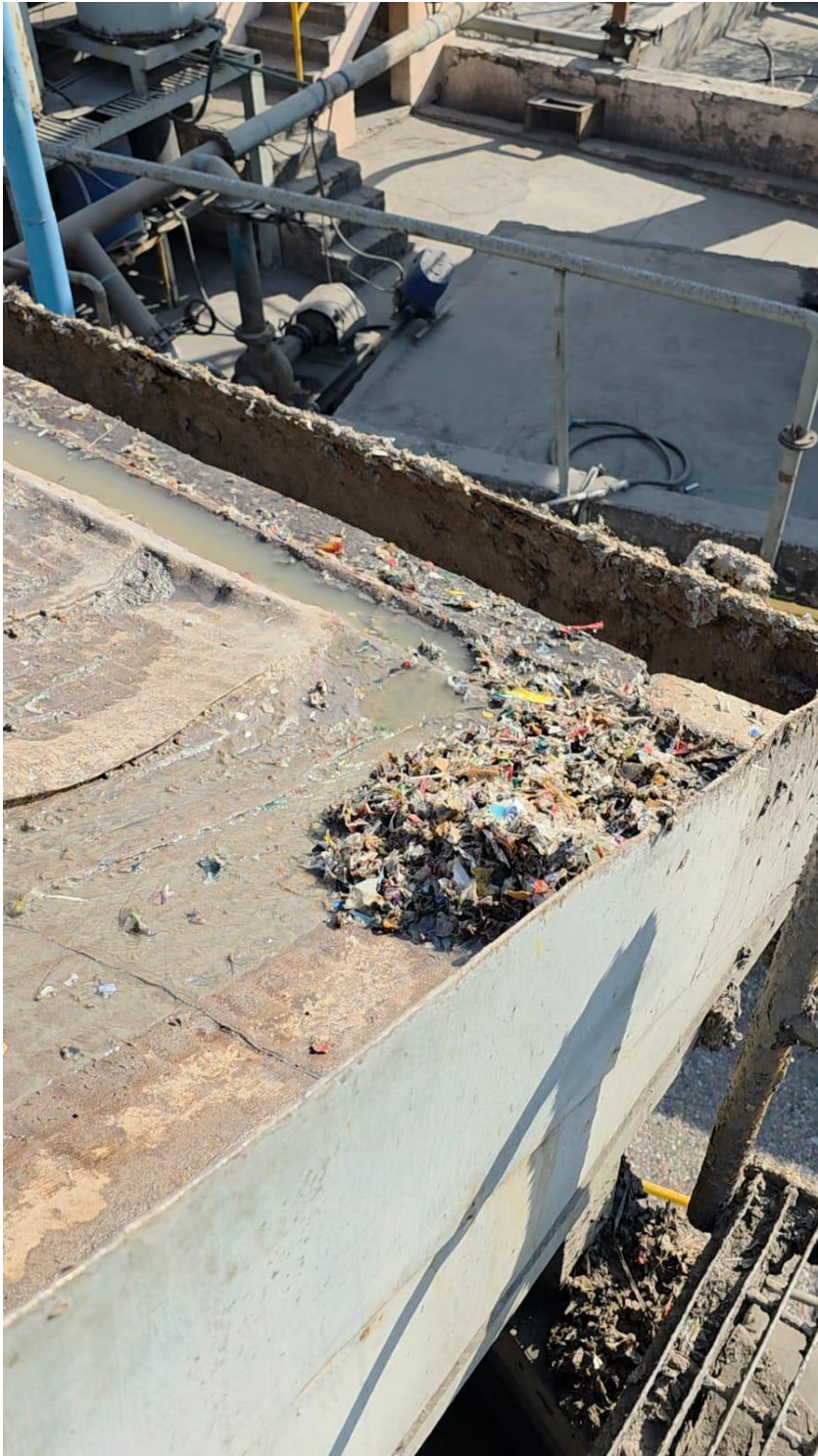


Primary Clarifier





Screening after primary clarifier



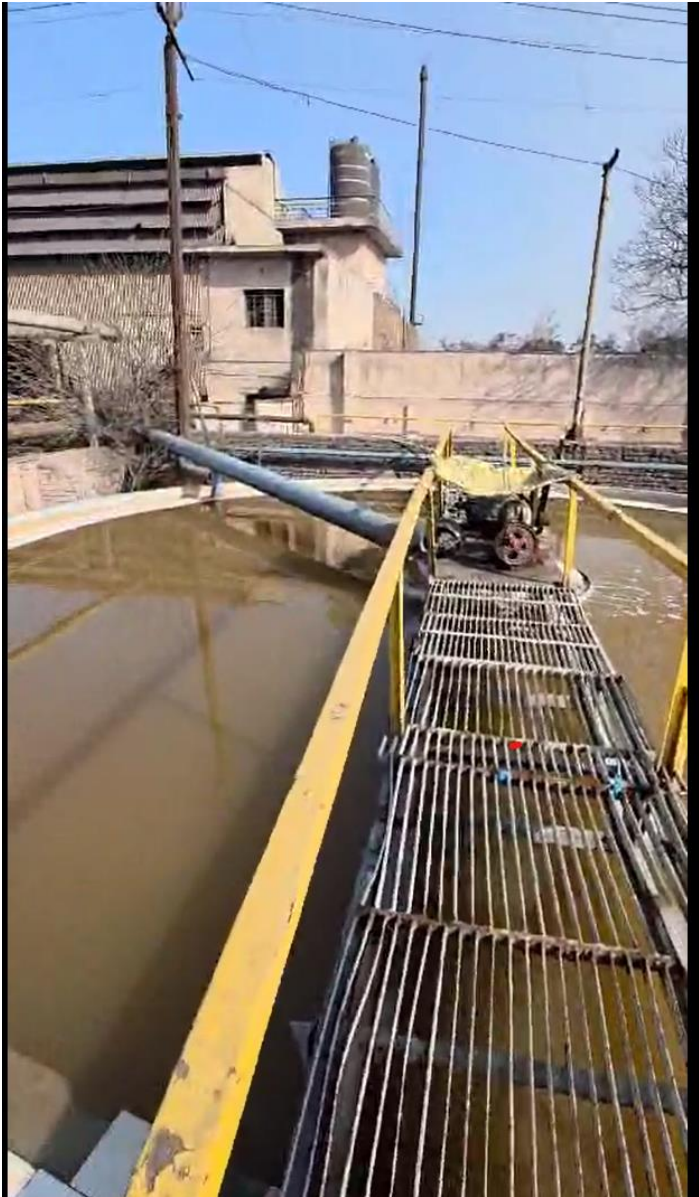


Aeration Tank



Aeration Tank





Secondary Clarifier



Sludge



Installed above drain carrying effluent towards ETP of Unit II

951

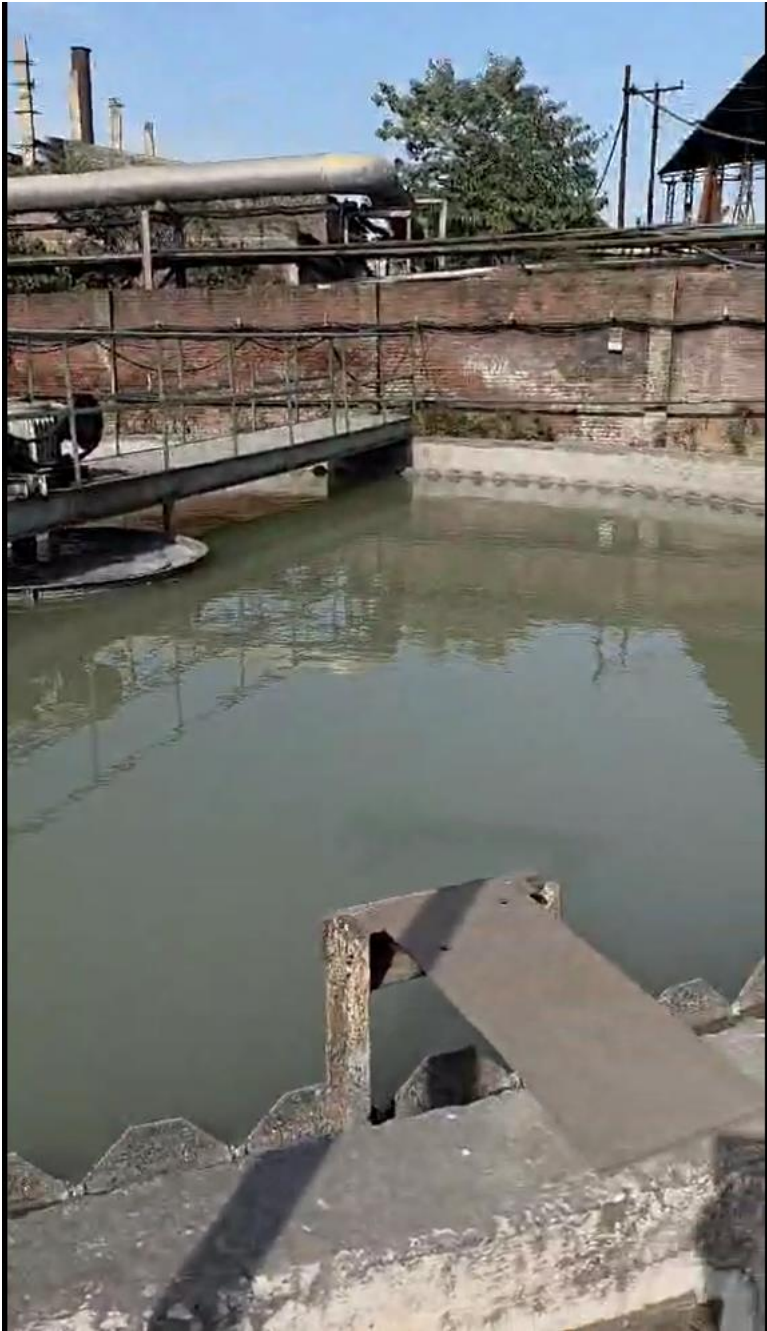
ETP of Unit II-



Primary Clarifier



Aeration Tank



Secondary Clarifier



Sludge



discharge at outlet



V Notch Flow Chart



Final outlet entering into Dhandera drain going through around 200 meter underground pipes, as stated and shown by UPPCB officials.



Effluent monitoring and indicators of TSS BOD and COD not found working.

M/s. Tirupati Balaji Fibers Pvt. Ltd.

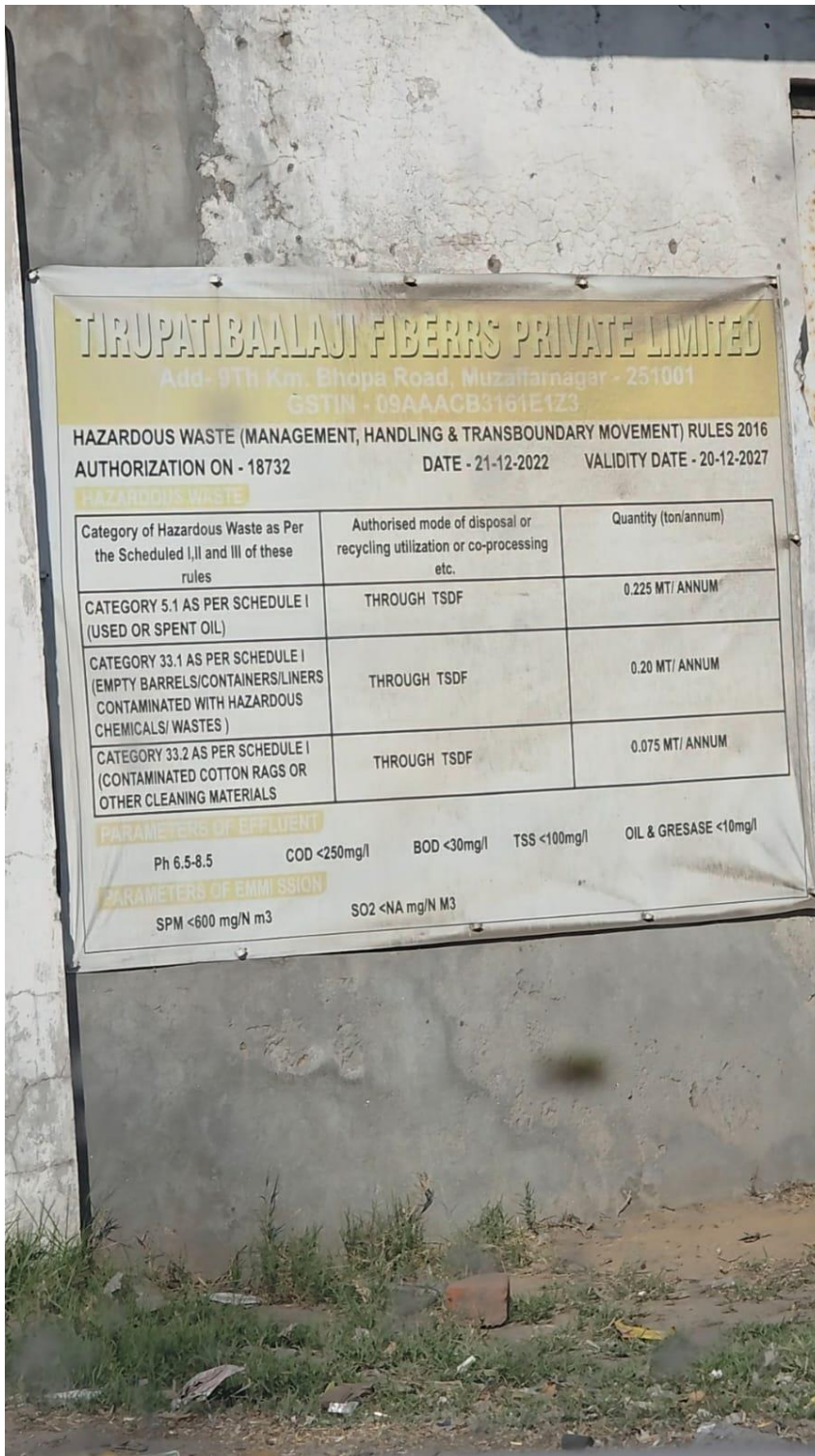
The Unit has one Boiler of capacity stated to be 15 TPD.

No Electro Static Precipitator system. Wet and Dry Scrubber stated to be used.

Fuel was found stored mainly as Bagasse and Stubble.

Disposal of flyash was stated through nearby Brick Kilns.

No digital display for emission monitoring was found.





Stack of Boiler



Bagasse being fed into Conveyor Belt





Near the boiler



Boiler emitting smoke

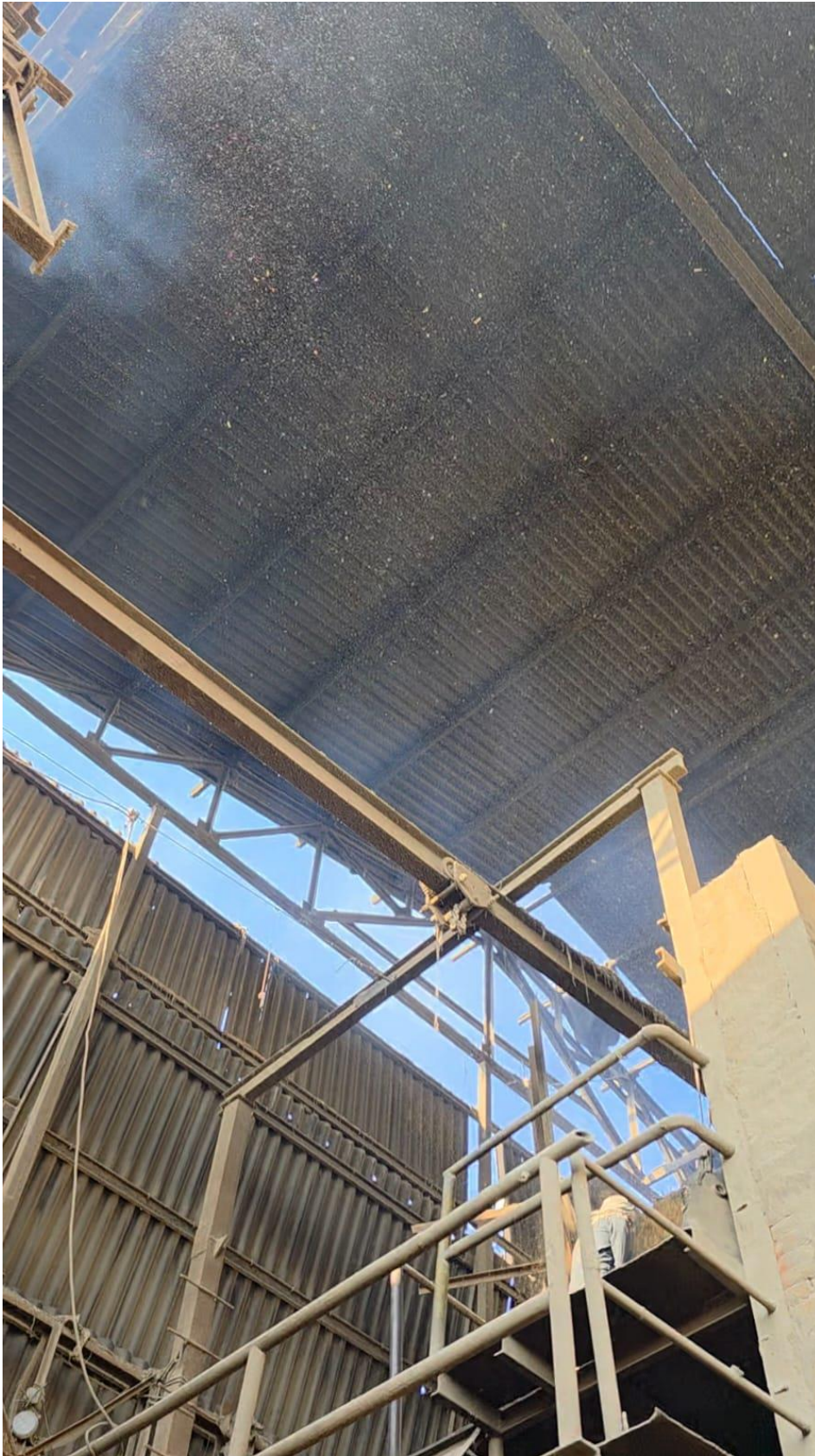


Fly ash collection point

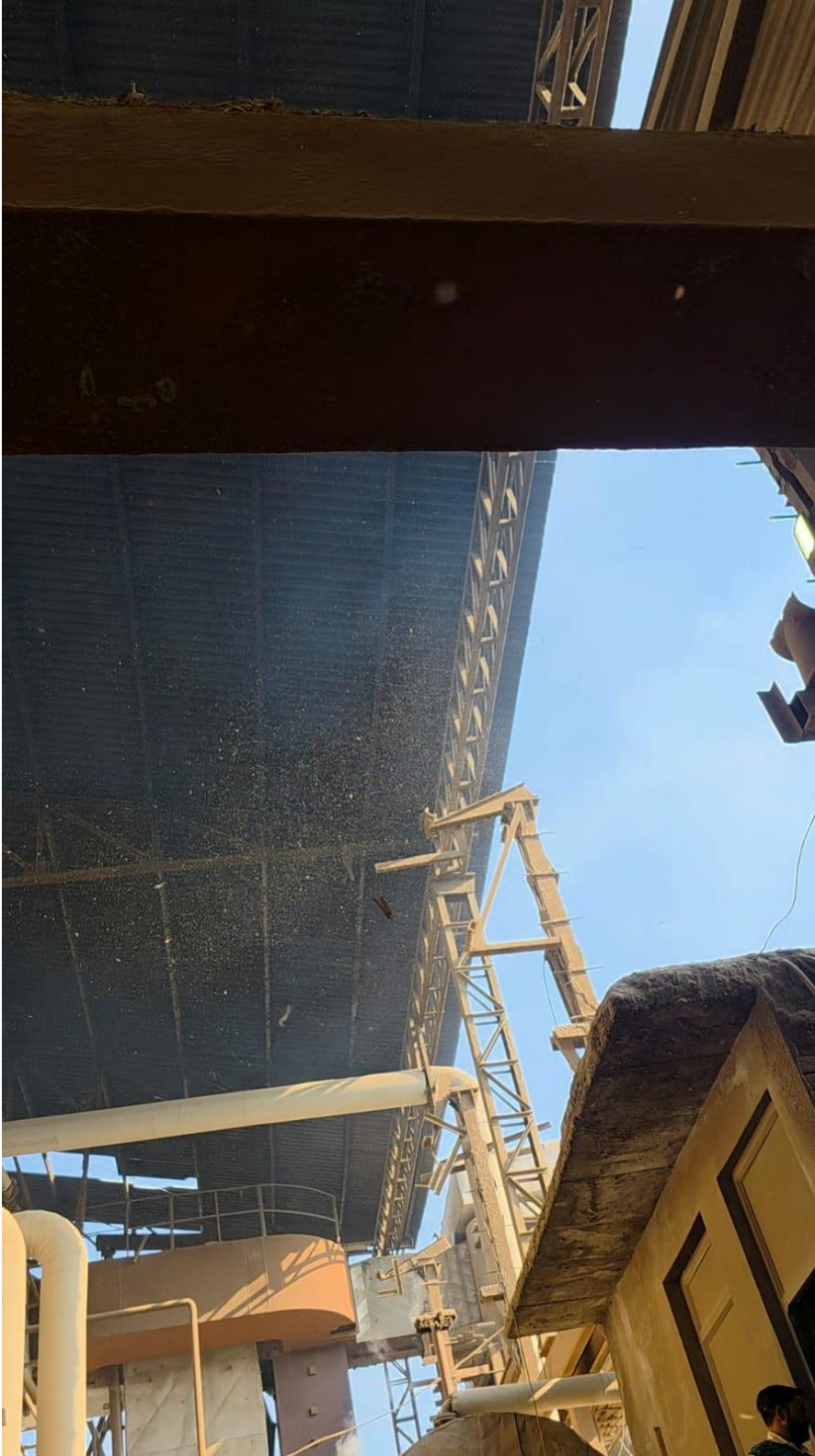


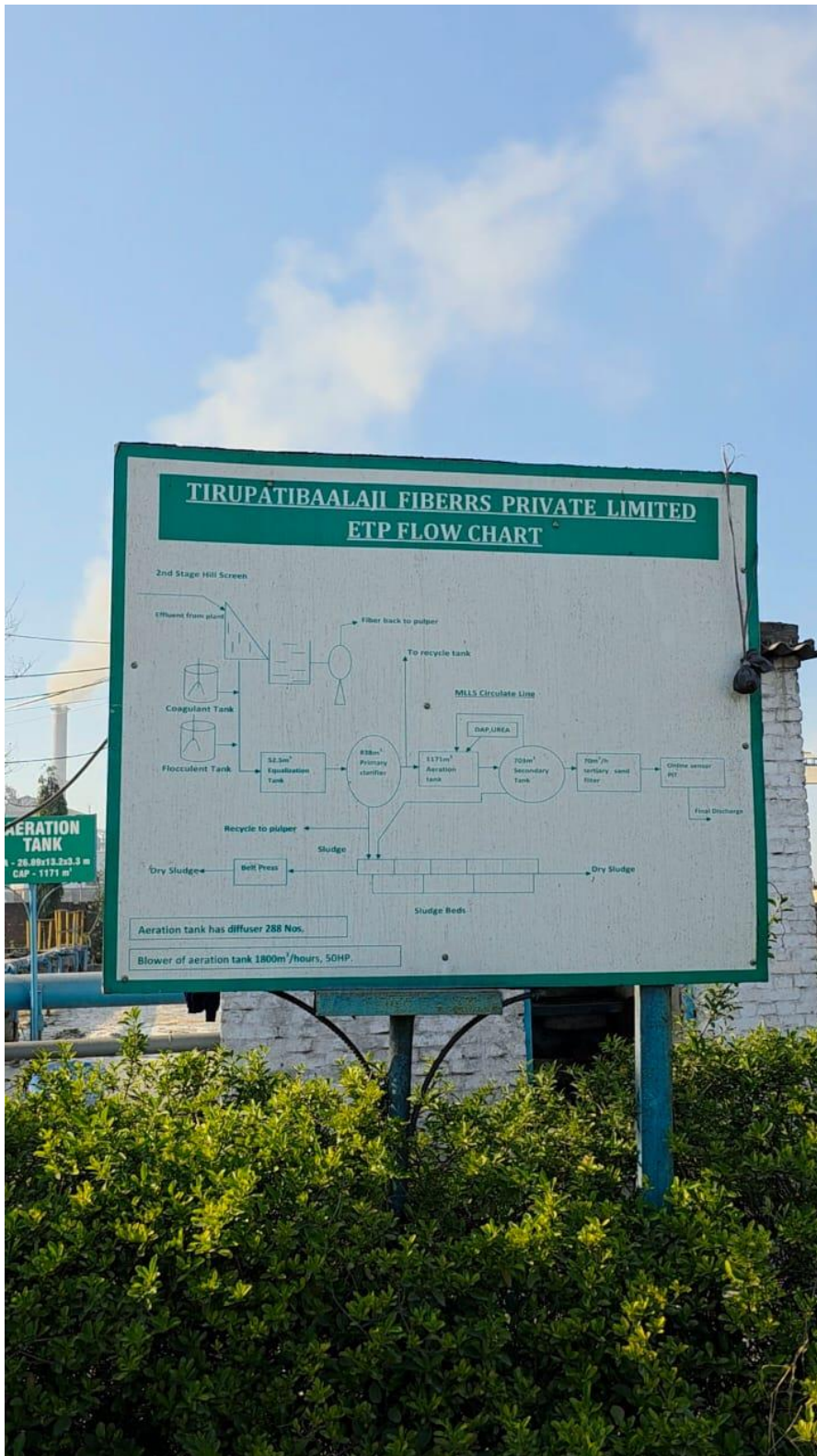
Light weight bagasse particles flying around boiler











ETP stated to be of 350 KLD capacity.



Hill Screen for recovery of materials for reuse.







After Hill Screen effluent reaches Equalisation Tank



After equalisation the effluent reaches Primary Clarifier

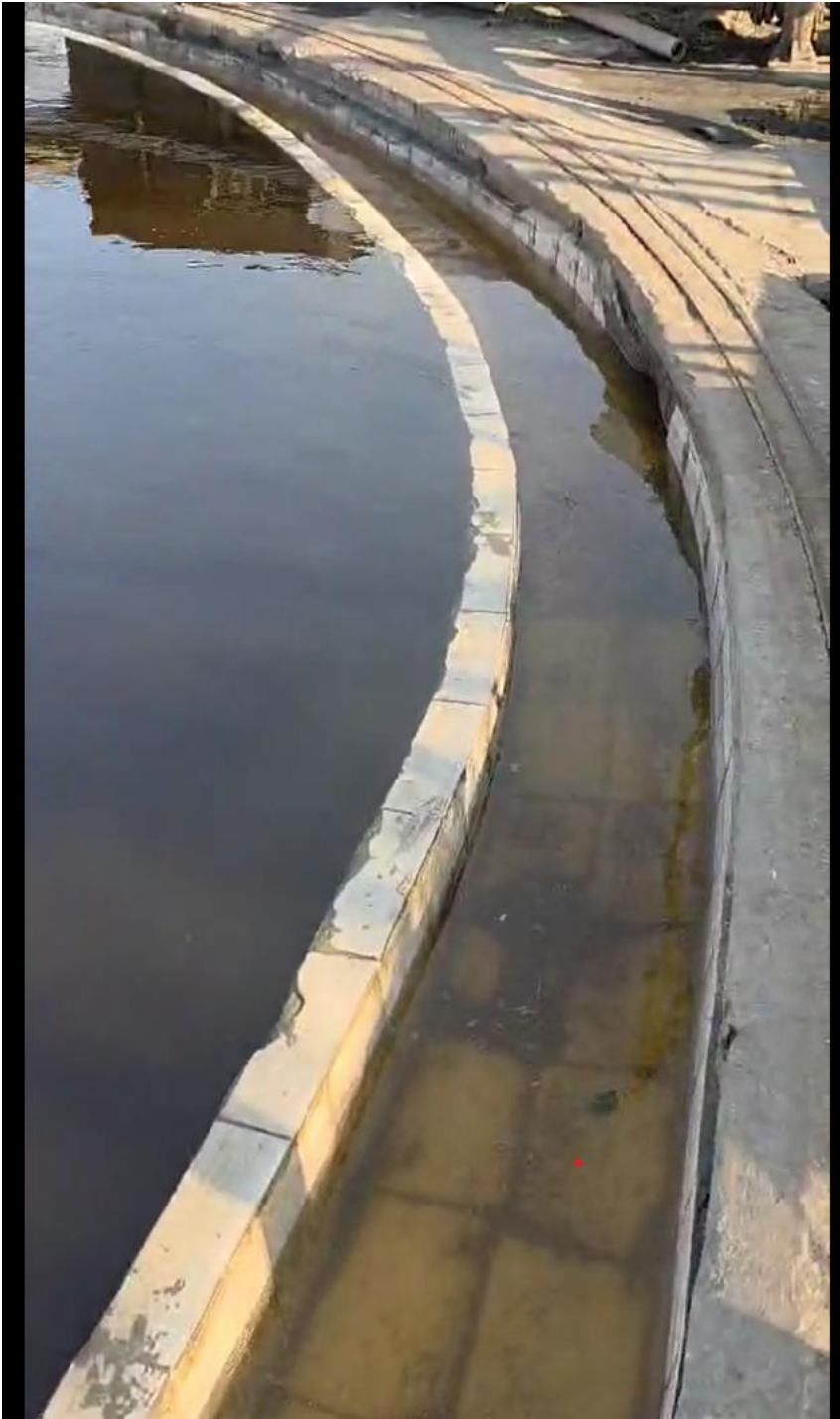


Aeration Tank

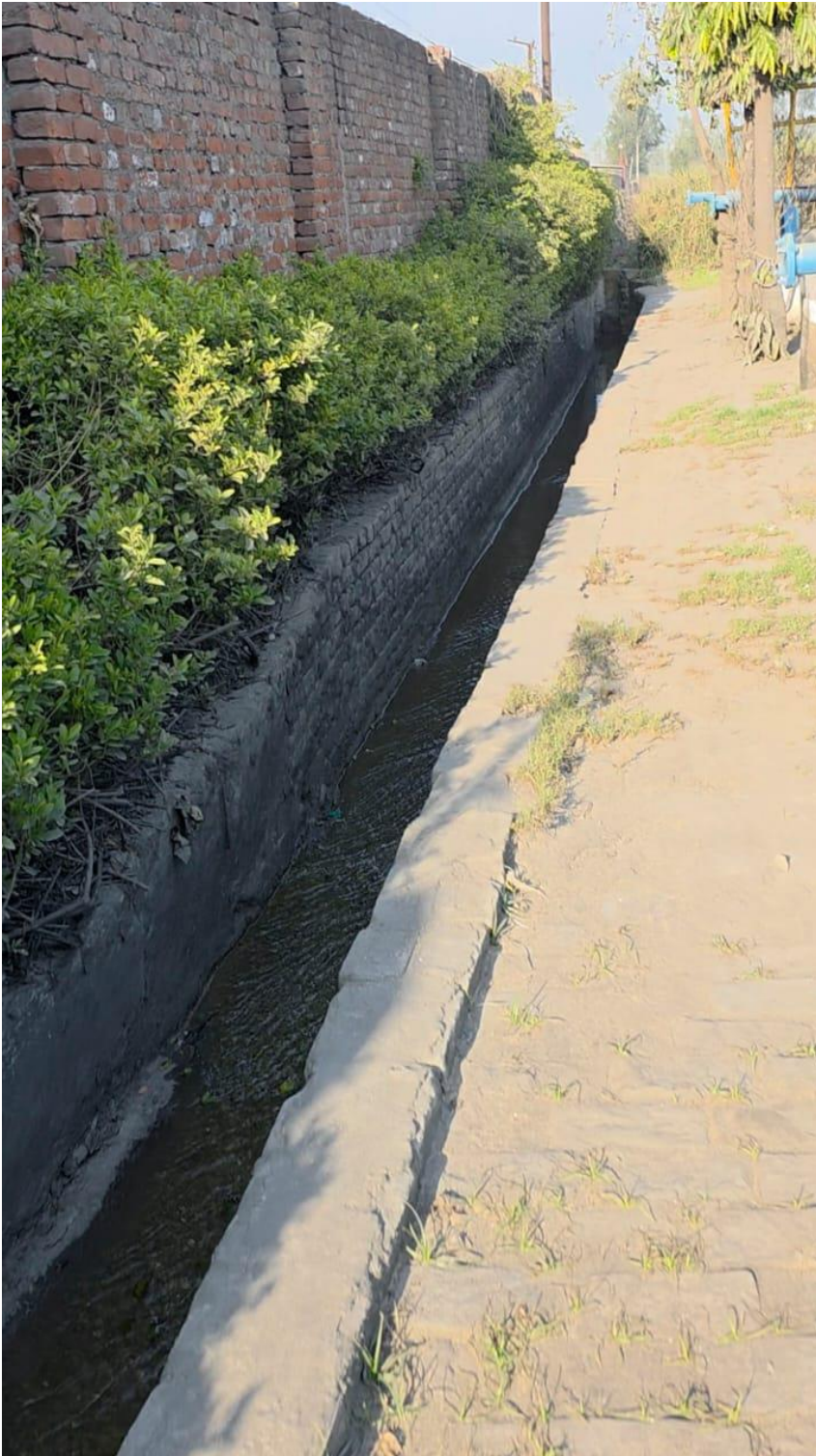




Secondary Clarifier



Secondary Clarifier



Drain before final discharge.

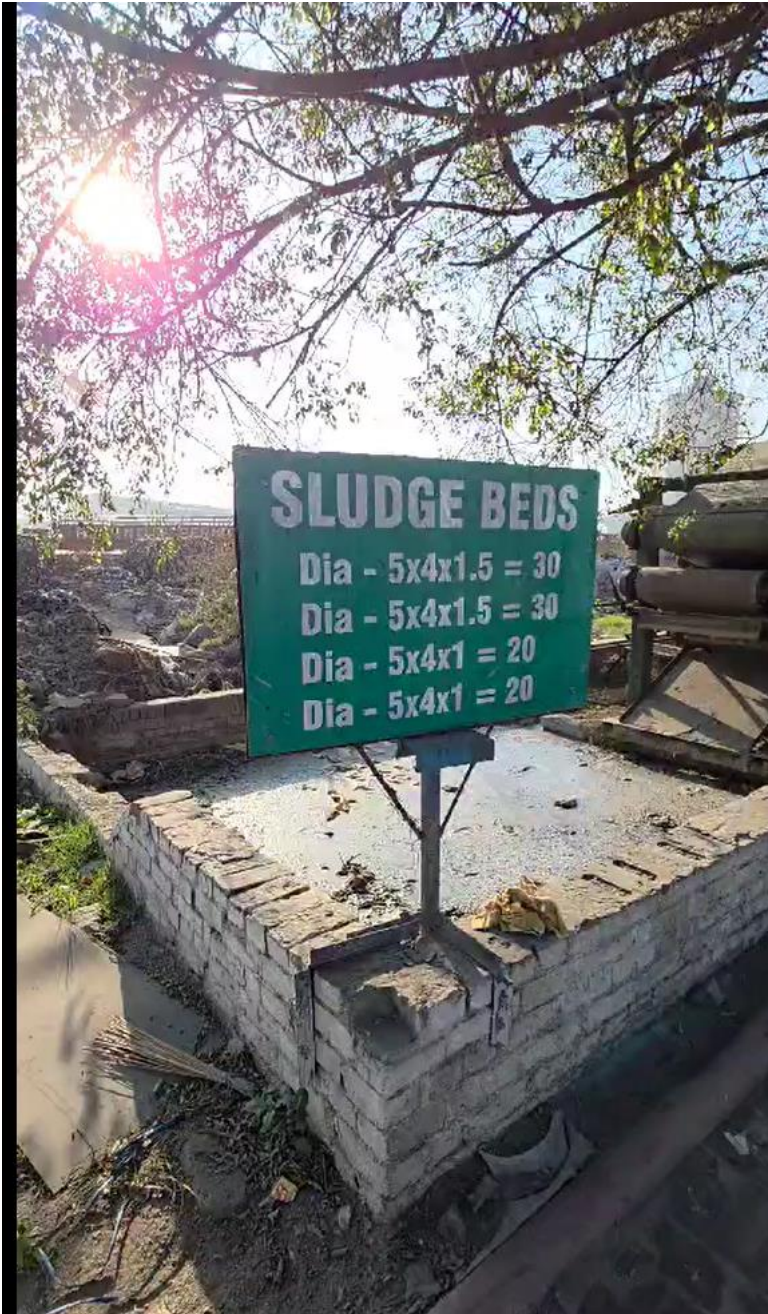




Final outlet going into Dhandera Drain



Online monitoring.





Sludge Beds

M/s. Meenu Paper Mills Pvt. Ltd.

The Unit is having two Boilers with capacity of 11 TPD and 12 TPD.

One boiler uses baggase. Other uses Coal and rice husk.

The fuel used is mixed fuel having bagasse, Coal and husk.

No Electrostatic Precipitator. Only wet scrubber used.

Flyash is stated to be disposed off at Brick Kiln. One Brick Kiln named is Shiva Brick Field, Muzaffar Nagar.









Conveyor Belt



Ash collection point. Found cleaned.





Stack



Below the Stack





Wet scrubber



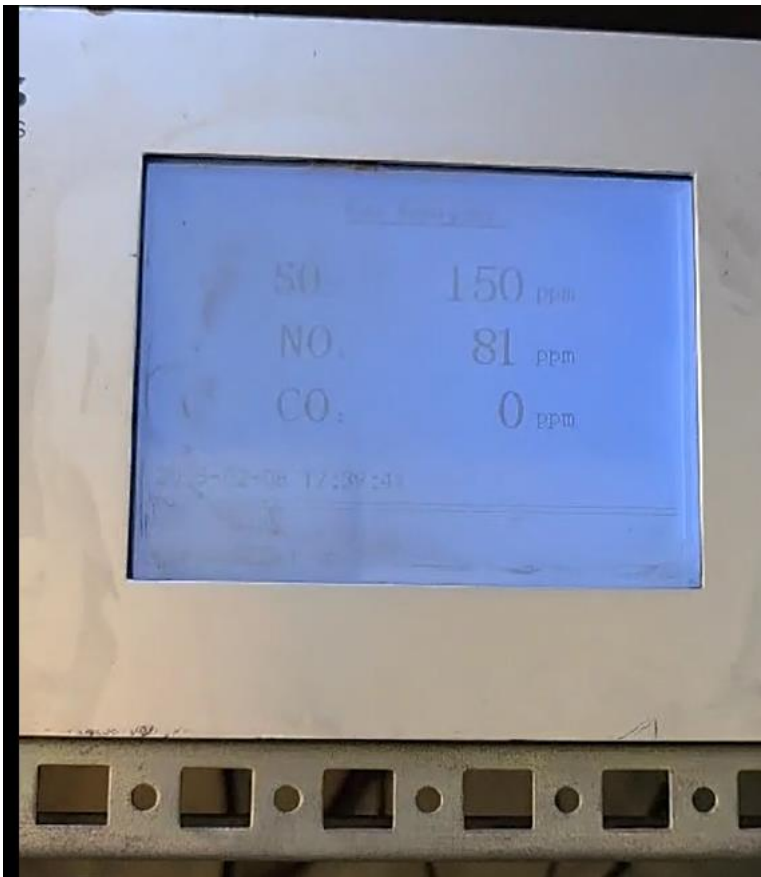
Collection below wet scrubber



SPM Monitoring



Stairs down the boiler



SOx Nox CO2 monitoring

Unit has ETP of 663 KLD



Inlet



Collection and screening point



B2 Thickner- used to separate plastic waste from the effluent.



Equalisation Tank.



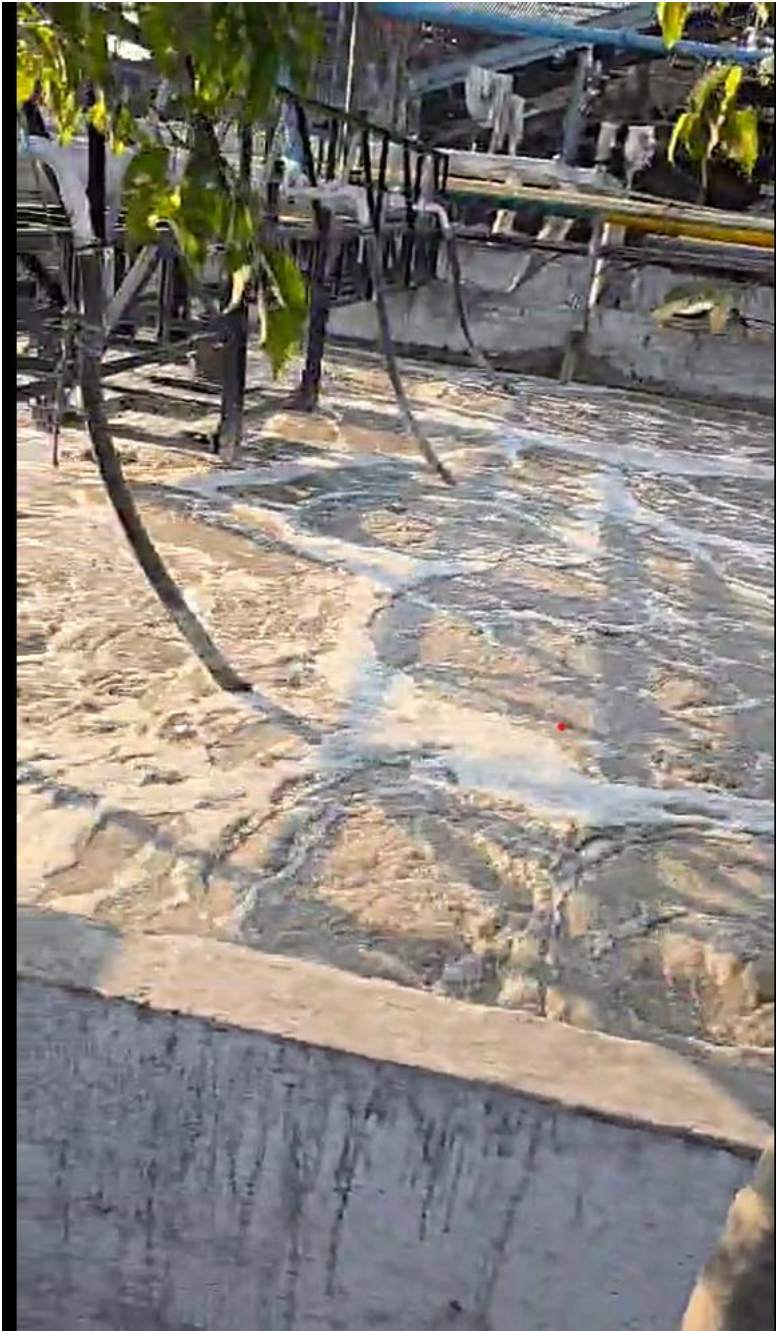
Aeration Tank.



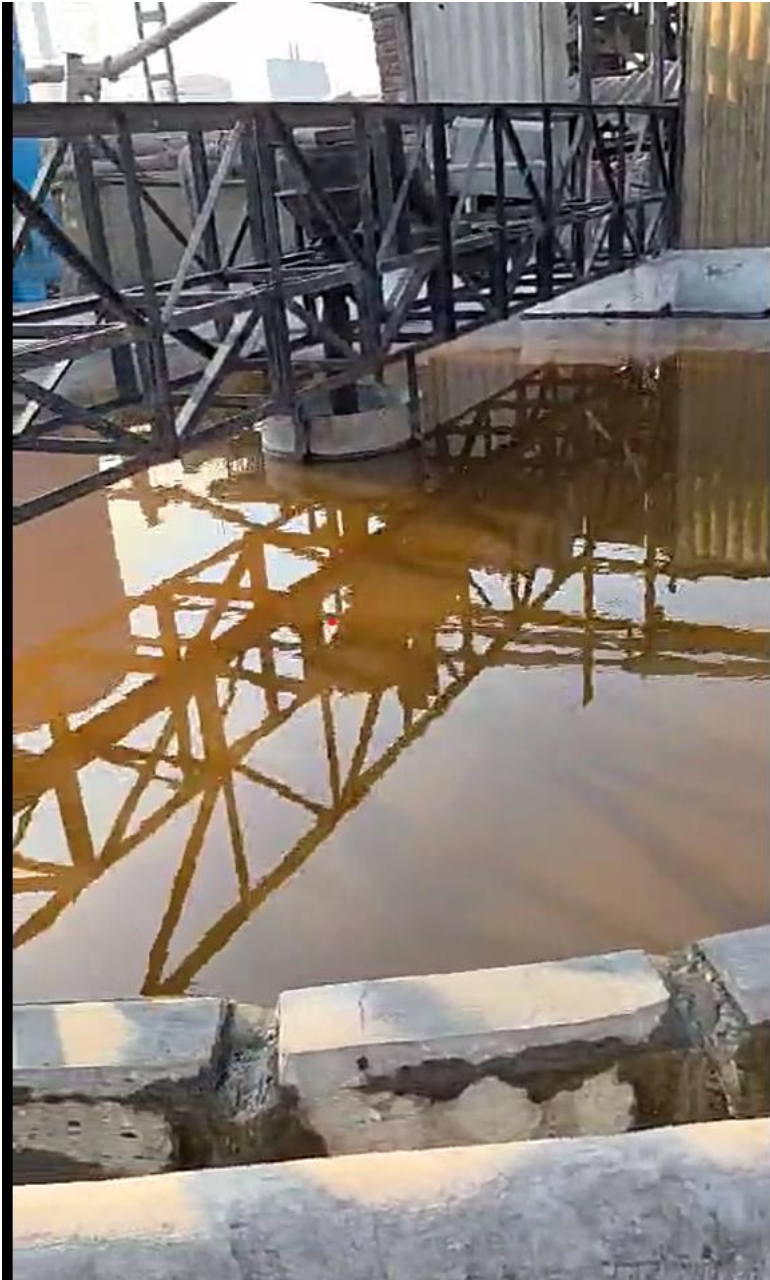
Primary Clarifier



Aeration



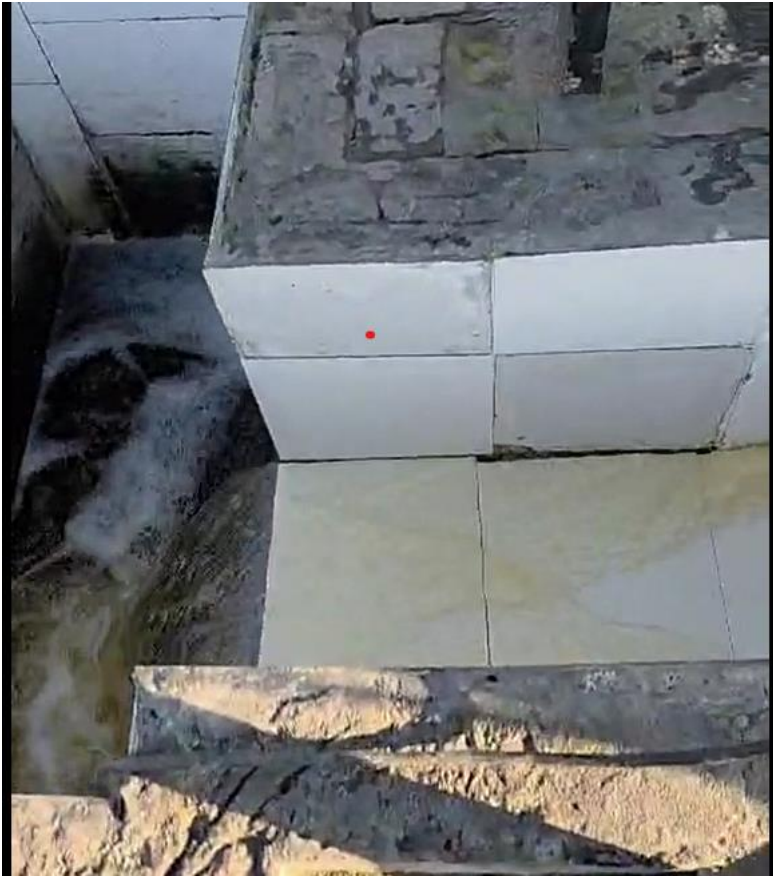
Aeration. Part-II



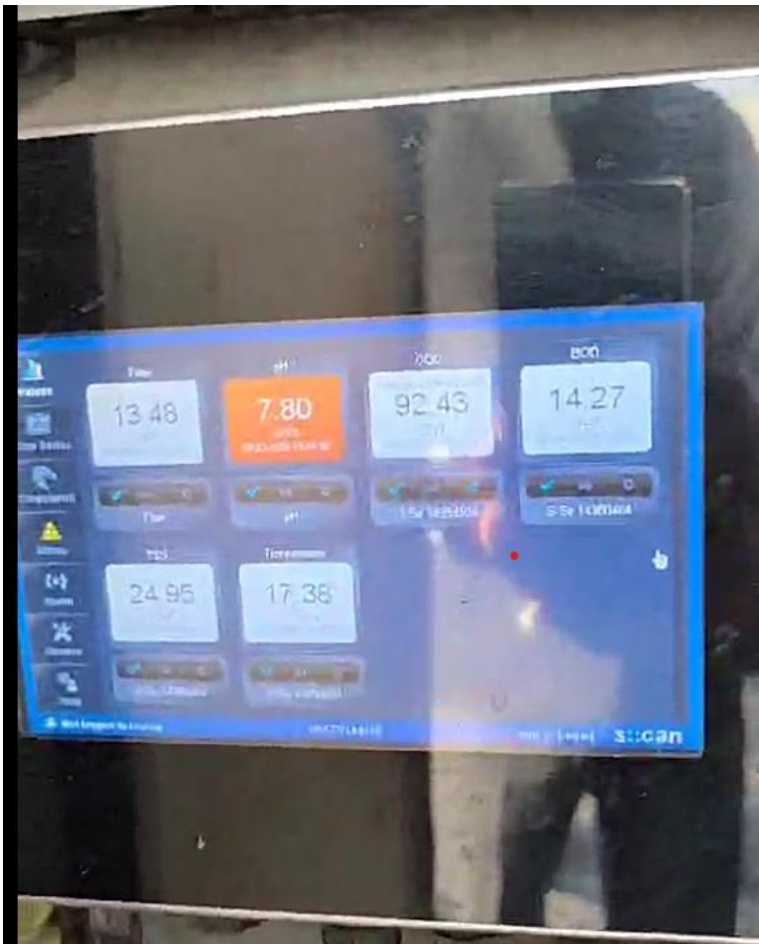
Secondary Clarifier



Multi Grade Filter



Outlet point, discharge stated to be going into Dhandera Drain



Final Outlet effluent monitoring.

1015

M/s. Agarwal Duplex Board Mills Ltd

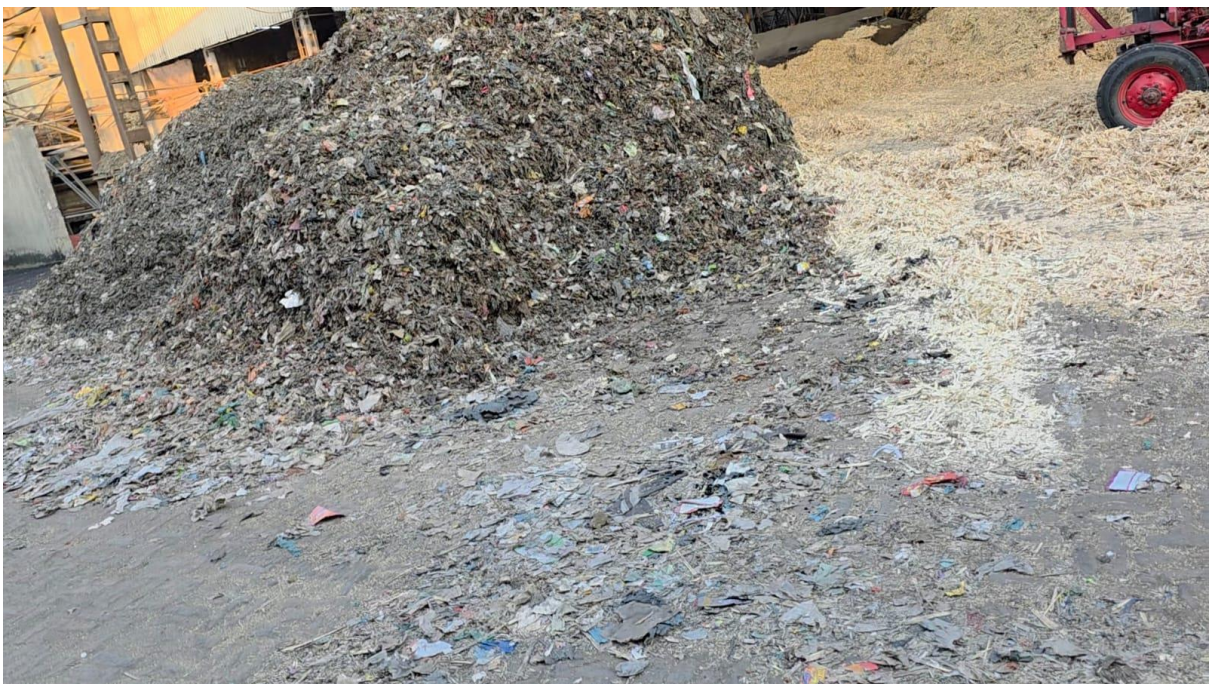
The Unit has one Boiler of 23 TPD capacity. The fuel used is Multi fuel i.e., Bagasse, Rice Husk and RDF. Unit is engaged in manufacturing of Tissue Paper.

The RDF is stated to be sourced from Baba Balaji Trading Company Muzaffar Nagar.

The flyash generated is stated to be disposed of in Land Filling.

The Unit has turbine of 3 MW capacity.











Unit has ETP of 1815 KLD



Inlet



Flowmeter



Screening- removal/trapping of plastic waste



Plastic waste is stated to be sent to Silverton Paper Mill.



Equalisation Tank



Rotating Drum



Collection of plastic from rotating drum



Sedicell with pulp removal



From sedicell the waste water reaches Primary Clarifier.



Primary Clarifier





Aeration Tank



Secondary Clarifier

Final discharge is stated to be going into Kukra drain and thereafter to Dhandera drain.

SUGGESTION/RECOMMENDATION

1. The Units using RDF as fuel has unsegregated Solid Waste at their site which have possibility of foul smell. Fine/improved RDF may be preferred as permitted in CTO and its storage may be ensured with adequate safeguards.
2. There should be pollution load study of the area by CPCB/UPPCB, as there are may units in the area and smoke emission from them is visible round the clock in the area. For this purpose, periodic Air Ambient Quality of the area be monitored during operation of existing units.
3. The Roads leading to the Units should be paved and Plantation drive should be conducted in area in question which appears to be cluster of units.
4. The Ground water study should be conducted to assess the pollution of the under ground water.
5. The data on generation of flyash and its proper disposal by the units as per law should be tallied with record maintained by them.
6. All units may be directed to produce last 3 year permissions like CTO, etc and record of RDF procurement and flyash generation and disposal data.
7. Units without CTO and other requisite permissions may not be allowed to operate.
8. Efficacy of ETP and Air Pollution Control Measures be periodically monitored by the UPPCB.

Present report is submitted on the basis of inspection carried out on 08.02.2024. Further suggestion shall be submitted in due course, after considering all material placed on record.



**Rahul Khurana Adv
Amicus Curie**